

No.B-3/20

Judicial First Class Magistrate's Court
Mattannur Dated 04-02-2021.

From

Arunima V A
Judicial First Class Magistrate,
Mattannur.

To

The Hon'ble District Judge,
Thalassery.

Sir,

Sub:- Crl Justice- Restricted Cause List from 08-02-2021
to 12-02-2021 of this court submitted-Reg.

Ref:- Official Memorandum No.D1-3/27275/2020
dated 15-05-2020 of the Hon'ble High Court Of Kerala.

In obedience to the reference citd above, I am submitting here with the restricted cause list prepared for the period from 08-02-2021 to 12-02-2021, for favour of necessary action.

Encl: as above


JUDICIAL FIRST CLASS MAGISTRATE
MATTANNUR

08-02-2021

Sl NO.	CASE NUMBER
1	MC 155/19
2	MC 36/20
3	MC 37/20
4	MC 39/20
5	STC 582/14
6	STC 49/15
7	STC 155/15
8	STC 467/15
9	STC 477/15
10	STC 483/15
11	STC 484/15
12	STC 492/15
13	STC 495/15
14	STC 498/15
15	STC 501/15
16	STC 523/15
17	CP 02/21
18	CP 421/20
<i>19</i>	<i>CMP 1617/14</i>
20	CMP 5933/14 CMP 1596/17 CMP 840/18 CMP 5004/18
21	CMP 448/19
22	CMP 1374/20
23	LPC 45/14(PW)

09-02-2021

SI NO.	CASE NUMBER
1	MC 86/19
2	MC 117/19
3	CC 2565/12
4	CC 605/13
5	CC 1512/13
6	CC 703/14
7	CC 704/14
8	CC 574/14
9	CC 817/14
10	CC 3023/14
11	CC 2029/14
12	CC 4024/14
13	CC 4317/14
14	CC 34/15
15	CC 39/18
16	CC 621/18
17	CC 160/19
18	CMP 1017/20 CMP 889/20
19	CMP 537/20
20	CMP 1272/20 CMP 1273/20
21	CMP 777/20
22	CMP 821/20
23	CMP 1291/20
24	RC 58/20
25	RC 69/20
26	CC 654/13
27	CC 2370/13
28	CC 3135/19
29	CC 76/16

10-02-2021

Sitting at Payam Gramanyayalaya.

11-02-2021

SI NO.	CASE NUMBER
1	CC 38/10
2	CC 460/10
3	CC 126/11
4	CC 325/11
5	CC 1352/11
6	CC 1979/14
7	CC 2794/14
8	CC 3644/14
9	CC 3923/14
10	CC 2003/15
11	CC 2023/16
12	CP 47/20

12-02-2021

SI NO.	CASE NUMBER
1	MC 159/19
2	CC 2275/12
3	CC 3117/12
4	CC 3120/12
5	CC 4079/12
6	CC 2996/13
7	CC 34/14
8	CC 432/14
9	CC 488/14
10	CC 443/14
11	CC 1266/14
12	CC 598/15
13	CC 2727/15
14	CC 3319/15

CC 3135/14

15	CC 1697/16
16	CC 1335/20
17	CC 1406/10
18	CC 1413/10
19	STC 533/15
20	STC 156/20
21	CMP 37/21
22	CMP 551/20
23	RC 49/20
24	RC 314/19



JUDICIAL FIRST CLASS MAGISTRATE

MATTANNUR